

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 111 of 2011 & I.A. No.180 of 2011

&

Appeal No. 101 of 2011

Dated : 10th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kalyanpur Cement Limited

...Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

...Respondent(s)

**Counsel for the Appellant(s): Mr. Amit Kapur,
Mr. Apoorva Misra &
Mr. Sugandha Somani**

**Counsel for the Respondent(s): Mr. Aabhas Parimal for BSEB
Md. Samiul for BERC**

Appeal No. 101 of 2011

Bihar Industries Association

...Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

...Respondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Aabhas Parimal for BSEB
Md. Samiul for BERC**

ORDER

In Appeal No. 101 of 2011, the learned counsel for the Respondent-Commission submits that he is filing the reply today in the Registry after serving copy on the other side.

In Appeal No. 111 of 2011, it is submitted that the pleadings are complete.

Post both the matters for hearing on **24.01.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/VS